

ANNEXURE - I

FORM OF INDEX

LIST OF PAPERS IN P.A./O.A. 15/87 (W.P. NO.)

Sl. No.	Serial No. of papers on Records	Date of Paper or Date of Filing	Description of papers
1		<u>Part I</u>	
2		12.1.87	Original order
	Papers returned.	8.1.87	Original application
3		<u>Part II</u>	
4	(D) <u>A</u> 24/3/98	8.1.87	copy of O.A.
5		- do -	copies of medical papers.
		12.1.87	copy of order
6		<u>Part III</u>	
7		8.1.87	Valid name.
8		-	new
		8.1.87	Notice
		<u>Part II and Part III</u>	destroyed
			<u>A</u> 25/10

ORIGINAL APPLICATION 15 of 1987

Counsel for the Applicant:
Mr. V.S.R. Murthy.

Counsel for the Respondent:
Mr. K.V. Subba Rao.

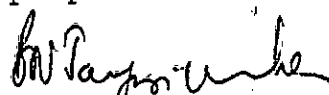
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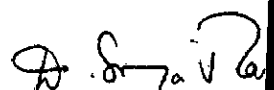
Dated: 12-1-1987

The Applicant has filed this Application seeking direction from this Tribunal to consider his name for the purpose of interview to the post of Overseer in the Office of the Chief Engineer, Visakhapatnam Port Trust, Visakhapatnam. Till the notification is issued under section 14(2) of the Administrative Tribunals Act bringing Visakhapatnam Port Trust within the jurisdiction of this Tribunal, this Tribunal would not be competent to entertain such an application.

The Learned Counsel for the Applicant submitted that ~~as~~ no such notification exists in regard to this organisation and that therefore the papers may be returned to him to file in the proper court.

The papers may therefore be returned to the Counsel so as to enable him to file them in the proper Court.


(B.N. JAYASIMHA)
Vice Chairman


(D. SURYA RAO)
Member(J)